

TO BE HEARD THROUGH VIDEO CONFERENCING / HYBRID MODE
ON SUNDAY THE 1ST DAY OF AUGUST 2021 AT 10:30 A.M.

COURT NO.VC 11

THE ADVOCATES/PARTY IN PERSON ARE REQUESTED

1. TO INSTALL MICROSOFT TEAMS VC APPLICATION IN THEIR DESKTOP/LAPTOP / I-PAD / MOBILE PHONE AND TO JOIN THE COURT VC SESSION [CLICK HERE](#)
2. TO MENTION THE ITEM NO AND NAME WHILE LOGIN TO THE COURT.
3. TO MAINTAIN PROPER DRESS CODE.
4. TO MUTE THEIR MIC WHILE OTHER COUNSEL IS IN ARGUMENT, TO PREVENT UNWANTED NOISE DISTURBANCE DURING THE VIDEO CONFERENCING AND UNMUTE THE MIC ONLY AT THE TIME OF THEIR ARGUMENT.
5. LAWYERS TO KEEP THEIR VIDEOS ON BUT MIC OFF.
6. COURT LINK ALSO AVAILABLE IN
<https://www.mhc.tn.gov.in/vclink>

FOR ORDERS

- | | | | |
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| 1 | WP/21697/2014
(Labour) | MP.1/2014_ INTERIM STAY
THE MANAGEMENT,
VS
K.RADHAKRISHNAN, AND ANOTHER. | THE MANAGEMENT, TAMILNADU STATE EXPRESS
TRANSPORT CORPORATION, PALLAVAN SALAI,
CHENNAI-2, REP. BY ITS GENERAL MANAGER
K.KATHIRESAN-
MS/2245/2007,N.MENAKA,M.YUVARAJ DT
17/03/2020

K.RADHAKRISHNAN, S/O.KESAVAN, CONDUCTOR,
CR.030, C/O.P.A.JOSEPH, 313/5, ANNA SALAI,
PERIYAR NAGAR, SOUTH VRIDHACHALAM.
M/S.R.MURALIDHARAN
S.VENKIDUSAMY FOR R1
R2- LABOUR COURT |
| TO PERMIT THE PETITIONER TO WITHDRAW 50% AWARD AMOUNT IN WP 21697/2014 | | | |
| | AND
WMP 6878/2018 | For Direction
K.RADHAKRISHNAN,
VS
THE MANAGEMENT, AND ANOTHER. | M/S.R.MURALIDHARAN
S.VENKIDUSAMY
S.M.MEERA MOHIDEEN

MR. A.ANTONY AROKIJARAJ FOR R1
R2 LABOUR COURT |
| | AND
WMP 6880/2018 | For Direction
K.RADHAKRISHNAN,
VS
THE MANAGEMENT, AND ANOTHER. | M/S.R.MURALIDHARAN
S.VENKIDUSAMY
S.M.MEERA MOHIDEEN
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| 2 | WP/29066/2004
(Labour) | BASKARAN
VS
THE PRESIDING OFFICER AND
ANOTHER. | M/S.V.AJOY KHOSE
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| | AND
WP 30933/2004
(Labour) | TAMILNADU STATE TRANSPORT
VS
R.BASKARAN, DRIVER AND ANOTHER. | M/S. D.RAGHU

MR.V.AJOY KHOSE FOR R1
R2-LABOUR COURT |
| | AND
WPMP 37487/2004 | TAMILNADU STATE TRANSPORT
VS
R.BASKARAN, DRIVER AND ANOTHER. | MR.R.ARUNMOZHI

MR.V.AJOY KHOSE FOR R1
R2 COURT |
| 3 | WP/24801/2005
(Labour) | R. SEKAR,
VS
THE MANAGEMENT OF AND ANOTHER. | M/S.S.GIRIJA

M/S T.S.GOPALAN & CO FOR R1
R2 - LABOUR COURT |
| 4 | WP/24657/2010
(Labour) | MP. 1/2010 FOR STAY
THE MANAGING DIRECTOR,
VS
THIRU.N.NATARAJAN, AND ANOTHER. | THE MANAGING DIRECTOR, METROPOLITAN
TRANSPORT CORPORATION LTD, PALLAVAN ILLAM,
CHENNAI-2.

M/S.M.CHIDAMBARAM , S.ANDAL & R.MEENA ,
A.Q.CHOUDHURY

M/S S.RAVI
P.R.AJAYKUMAR FOR R1
R2- LABOUR COURT |

5	WP/18047/2014 (Labour)	THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.J.SIVAKUMAR,J.LOKESH SC-TNSTC AND SETC DT.10.10.2018 ----- M/S.K.ARUNA GIRI L.S.M.HASAN FIZAL AND R.S.KRISHNASWAMY FOR R2 R1 LABOUR COURT
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6	WP/8298/2015 (Labour)	S.JAYAPAL VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.BALACHANDER M.SHANMUGA PRIYA A.VINOTHKUMAR ----- R1 LABOUR COURT MR.D.RAGHU FOR R2
7	WP/8978/2015 (Labour)	MP.1/2015 FOR STAY M/S.ZB-75, ANANTHANDAVAPURAM VS THE DEPUT COMMISSIONER OF AND ANOTHER.	M/S.L.P.SHANMUGASUNDARAM ----- R-1 THE DEPUT COMMISSIONER OF LABOUR, TRICHIRAPPALLI R2 TAPAL RETURNED NO SUCH PERSON PRIVATE NOTICE PERMITTED PROOF FILED VIDE USR. NO. 23238 DT. 9/7/2021
8	WP/18585/2015 (Labour)	MP.1/2015-FOR STAY THE MANAGEMENT VS K.GOPALAN AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.R.KRISHNASWAMY V.AJAY KHOSE AND A.RAHUL FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILIATION), DMS COMPOUND, CHENNAI.
9	WP/22768/2016 (Labour)	THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR ----- AGP TAKES NOTICE FOR R1 M/S.R.KRISHNASWAMY V.AJAY KHOSE, M.KARUNAKARAN FOR R2
10	WP/26450/2016 (Labour)	THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.A.SUNDARAVADANAM ----- M/S.R.KRISHNAMOORTHY V.AJAY KHOSE M.KARUNAKARAN FOR R1 R-2 THE JOINT COMMISSIONER OF LABOUR/(APPELLATE AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT 1972) COIMBATORE R-3 THE ASSISTANT COMMISSIONER OF LABOUR/(CONTROLLING
	AND WMP 22671/2016	For Stay THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
	AND WMP 22670/2016	To Dispense With THE MANAEMENT VS G.KRISHNAMOORTHY AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
	AND WMP 22673/2016	To Dispense With THE MANAGEMENT VS S.SELLADURAI AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
	AND WMP 22674/2016	For Stay THE MANAGEMENT VS S.SELLADURAI AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
	AND WP 26452/2016 (Labour)	THE MANAGEMENT VS S.SELLADURAI AND 2 OTHERS.	M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- M/S.R.KRISHNASWAMY V.AJAY KHOSE M.KARUNAKARAN FOR R1 R-2 THE JOINT COMMISSIONER OF LABOUR/(APPELLATE AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT 1972) COIMBATORE R-3 THE ASSISTANT COMMISSIONER OF LABOUR/ (CONTROLLING OF GRATUITY ACT1972)

11	WP/26451/2016 (Labour)	THE MANAGEMENT VS THIRU P.DURAIRAJ AND ANOTHER.	THE MANAGEMENT TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD, 37, METTUPALAYAM SALAI, COIMBATORE-43, REP BY ITS GENERAL MANAGER MR.A. SUNDARAVADHANAN S.ANBAZHAGAN ----- THIRU P.DURAIRAJ CONDUCTOR, NO. 010234, POLLACHI-3, L-127, POLICE COLONY, BHARATHI NAGAR, GANAPATHY POST, COIMBATORE-6 M/S.R.KRISHNASWAMY, V.AJAY KHOSE M.KARUNAKARAN S.MANOGRAN FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILLIATION), DMS COMPOUND, CHENNAI MS.T.GIRIJA GOVT.ADVOCATE TAKES NOTICE FOR R2
	AND WMP 22672/2016	For Injunction THE MANAGEMENT VS THIRU P.DURAIRAJ AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
12	WP/26453/2016 (Labour)	THE MANAGEMENT, VS THIRU.A.VELIYANGIRI, AND ANOTHER.	THE MANAGEMENT, TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD., NO.37, METTUPALAYAM ROAD, COIMBATORE-37 REP. BY ITS MANAGING DIRECTOR. M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- THIRU.A.VELIYANGIRI, DRIVER, NO.012321, S/O.ARUMUGA GOUNDER, 12, SELVAKUMAR GOUNDER STREET, VADUKAMPALAYAM, POLLACHI-642 001. M/S.R.KRISHNASWAMY, V.AJAY KHOSE AND M.KARUNAKARAN FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR (CONCILLIATION), D.M.S. COMPOUND, CHENNAI MR.T.GIRIJA GATAKES NOTICE FOR R2
13	WP/26454/2016 (Labour)	THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.KANNAN KUMAR S.ANBAZHAGAN ----- M/S.B.RAJAGOPAL K.SATHIYAMURTHI A.DEIVASIGAMANI FOR R1 R-3 THE ASSISTANT COMMISSIONER OF LABOUR/ (CONTROLLING AUTHORITY AS UNDER PAYMENT OF GRATUITY ACT1972) COIMBATORE R2 TAPAL DUE NO APP. NOT READY PVT. NOTICE PERMITTED PROOF NOT FILED
	AND WMP 22676/2016	To Dispense With THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
	AND WMP 22677/2016	For Stay THE MANAGEMENT VS K.DURAI(48) AND 2 OTHERS.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
14	WP/27415/2016 (Gen. Misc.)	(RTI ACT) RAJESH KUMAR.S VS UNION OF INDIA AND 4 OTHERS.	M/S.J.R.K.BHAVANANTHAM K.BOOPALAN ----- MR.J.MADANAGOPAL RAO FOR R1 TO R4 R5 R.SIVANESAN S/O RAMASAMY, B88, 6TH STREET, PERIYAR NAGAR, CHENNAI 600 082 M/S. RAVICHANDRAN SUNDARESAN, KARTHIKEYAN.R FOR R5 DT 7/1/2020
	AND WMP 23624/2016	For Direction RAJESH KUMAR.S VS UNION OF INDIA AND 4 OTHERS.	M/S.J.R.K.BHAVANANTHAM K.BOOPALAN -----
15	WP/32235/2016 (Labour)	THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR ----- M/S.V.AJAY KHOSE G.M.XAVIER X.SUMALATHA FOR R2 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, DMS CAMPUS, ANNA SALAI, CHENNAI.
	AND WMP 27955/2016	For Stay THE MANAGEMENT, VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM G.RAMAR -----

16	WP/42638/2016 (Labour)	THE MANAGEMENT OF SOUTH INDIA VS THE PRESIDING OFFICER, AND 2 OTHERS.	M/S.M.PRAVEEN KUMAR T.BALAJI & R.I.RAMESH ----- M/S.T.RAMKUMAR & C.D.SUGUMAR FOR R2 M/S.P.S.GANESH M/S.KURIAN & ASSOCIATES FOR R3 R1-LABOUR COURT
	AND WMP 36555/2016	For Stay THE MANAGEMENT OF SOUTH INDIA VS THE PRESIDING OFFICER, AND 2 OTHERS.	M/S.M.PRAVEEN KUMAR T.BALAJI & R.I.RAMESH -----
17	WP/43700/2016 (Labour)	THE MANAGEMENT OF LOWER VS IYSAMMA AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) ----- R1-UNCLAIMED R2-LABOUR COURT
	AND WMP 37506/2016	For Stay THE MANAGEMENT OF LOWER VS IYSAMMA AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) -----
	AND WMP 37507/2016	For Stay THE DIVISIONAL MANAGER VS AGILANDAM AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) -----
	AND WP 43701/2016 (Labour)	THE DIVISIONAL MANAGER VS AGILANDAM AND ANOTHER.	ADDL. GOVT. PLEADER (FOREST) ----- M/S.R.KRISHNASWAMY, V.AJOY KHOSE AND M.KARUNAKARAN FOR R1 DT 30/11/2018
18	WP/365/2017 (Labour)	THE GENERAL MANAGER, VS THIRU.D.RAVICHANDRAN, AND ANOTHER.	THE GENERAL MANAGER, TAMIL NADU STATE TRANSPORT CORPORATION (VILLUPURAM) LTD, VAZHUTHAREDDY, SALAMEDU, VILLUPURAM REGION, VILLUPURAM- 605 602 M/S.K.J.SIVAKUMAR, J.LOKESH, DT. 10.10.2018 ----- R1 THIRU.D.RAVICHANDRAN, DRIVER, NO.DR4692, A.MARUR VILLAGE, S.R.KUPPAM POST- 606 203, NAGALUR VIA, VILLUPURAM DISTRICT M/S L.S.M. HASAN FIZAL K. ARUNAGIRI R.S.KRISHNASWAMY FOR R1 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, D.M.S.COMPOUND, CHENNAI
	AND WMP 398/2017	For Stay THE GENERAL MANAGER, VS THIRU.D.RAVICHANDRAN, AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----
19	WP/5282/2017 (Labour)	THE MANAGEMENT OF VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.PREMKUMAR, T.KISHORE KUMAR DT 29.07.2021 ----- M/S.K.SATHIYAMURTHI A.DEIVA SIGAMANI L.KRISHNAMOORTHY FOR R2 R1-LABOUR COURT
	AND WMP 5597/2017	To Dispense With THE MANAGEMENT OF VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.R.KRISHNAMOORTHY -----
	AND WMP 5598/2017	For Stay THE MANAGEMENT OF VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.R.KRISHNAMOORTHY -----
	AND WMP 22166/2018	For Direction P.DHANARAJ, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.SATHIYAMURTHI A.DEIVASIGAMANI S.SATHISH & K.NARESH KUMAR -----
20	WP/8278/2017 (Labour)	THE MANAGEMENT, VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	THE MANAGEMENT, REP BY MANAGING DIRECTOR, TAMILNADU STATE TRANSPORT CORPORATION (COIMBATORE) LTD, CHENNIMALAI ROAD, ERODE MR. A.SUNDARAVADANAM LEARNED COUNSEL FOR PETITIONER ----- TAMIL NADU STATE TRANSPORT CORPORATION EMPLOYEES UNION, REP BY GENERAL SECRETARY, CITU OFFICE, 1, KUMARASAMY STREET, ERODE-1 M/S.R.KRISHNAMURTHY FOR R1 R2- LABOUR COURT
	AND WMP 9069/2017	For Stay THE MANAGEMENT, VS TAMIL NADU STATE TRANSPORT AND ANOTHER.	M/S.P.PARAMASIVA DOSS A.DAMODARAN -----

21	WP/25175/2017 (Labour)	THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM ----- R-2 P.REGHUPATHY, SENIOR CONDUCTOR, STAFF NO.91CR1089, NAGAPATTINAM BRANCH, RESIDING AT KOVILPATHU (POST), MANMATHAN KOVIL THERU, VEDARANYAM, NAGAPATTINAM-611 112. M/S.G.PURUSHOTHAMAN FOR R2 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR DMS CAMPUS, ANNA SALAI, CHENNAI-6.
	AND WMP 26610/2017	For Injunction THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM -----
22	WP/32413/2017 (Labour)	THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	MR.A.SUNDHARAVADHANAN LEARNED COUNSEL FOR PETITIONER ----- M/S.A.VEERAPPA V.SARANYA FOR R2 R1-LABOUR COURT PVT. NOTICE PERMITTED, PROOF NOT FILED
	AND WMP 35701/2017	For Stay THE MANAGEMENT, VS THE PRESIDING OFFICER, AND ANOTHER.	M/S.K.J.SIVAKUMAR J.LOKESH -----
23	WP/12359/2018 (Labour)	THE MANAGEMENT VS THE SPECIAL DEPUTY AND ANOTHER.	M/S.D.VENKATACHALAM ----- D.SOUNDAR RAJ-MS/1135/2014 FOR R2 DT 6/8/2020 R-1 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR DMS CAMPUS, ANNA SALAI, CHENNAI
	AND WMP 70/2021	Direction M.RAJA VS THE MANAGEMENT AND ANOTHER.	M/S. D.SOUNDAR RAJ -----
24	WP/13434/2018 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA ----- M/S.S.T.VARADARAJULU P.GANESHAMURTHI T.KARKKIVELAN FOR R2
	AND WMP 15829/2018	For Stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
25	WP/13435/2018 (Labour)	THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
	AND WMP 15830/2018	For Stay THE MANAGEMENT VS THE PRESIDING OFFICER AND ANOTHER.	M/S.M.CHIDAMBARAM N.VARALAKSHMI & R.GIRIJA -----
26	WP/22406/2018 (Labour)	THE MANAGEMENT, VS CHITHRA, AND 3 OTHERS.	M/S. K. KATHIRESEN (9840379058) ----- S.T. VARADARAJULU AMICUS CURIAE FOR RR1 TO 3 MR.D.SATHYARAJ SPL. GOVT PLEADER FOR R4
	AND WMP 26251/2018	For Injunction THE MANAGEMENT, VS CHITHRA, AND 3 OTHERS.	M/S.D.VENKATACHALAM -----
27	WP/31419/2018 (Labour)	THE MANAGEMENT VS R.PAPPAIYAN (DECEASED) AND ANOTHER.	THE MANAGEMENT TAMIL NADU STATE TRANSPORT CORPORATION (KUMBAKONAM) LIMITED, NO,27 RAILWAY STATION NEW ROAD, KUMBAKONAM-612 001 ----- M/S.D.VENKATACHALAM ----- M/S.T.ANANTHASEKAR FOR R1 DT 02/01/2019 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR CHENNAI-6
	AND WMP 22965/2020	Implead THE MANAGEMENT VS R.PAPPAIYAN (DIED) AND 4 OTHERS.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
	AND WMP 36616/2018	Injunction THE MANAGEMENT VS R.PAPPAIYAN AND ANOTHER.	M/S.D.VENKATACHALAM -----
28	WP/31857/2018 (Labour)	THE MANAGEMENT, VS R.SIVAMURUGAN AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.S.VIJAYAKUMAR, V.K.RAJENDRAN AND DURAI GUNASEKARAN FOR R1 DT 09/01/2019 R-2 THE SPECIAL DEPUTY COMMISSIONER OF LABOUR, CHENNAI
	AND WMP 37096/2018	Injunction THE MANAGEMENT, VS R.SIVAMURUGAN AND ANOTHER.	M/S.D.VENKATACHALAM -----

29	WP/32018/2018 (Labour)	THE MANAGEMENT VS THE SPECIAL JOINT COMMISSIONER, AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.K.RAMESH, P.RAJAVEL AND M.KANDASAMY FOR R2 DT 10/01/2019 R1-RE-ISSUE SENT SERVICE AWAITED, NO APP. NOT READY
	AND WMP 37272/2018	Interim injunction THE MANAGEMENT VS THE SPECIAL JOINT COMMISSIONER, AND ANOTHER.	M/S.D.VENKATACHALAM -----
30	WP/2320/2019 (Labour)	THE GENERAL MANAGER, VS THE SPECIAL JOINT COMMISSIONER OF LABOUR, AND ANOTHER.	THE GENERAL MANAGER, STATE EXPRESS TRANSPORT CORPORATION (TAMIL NADU) LTD, PALLAVAN SALAI, CHENNAI 2 CHENNAI MR.K. KATHIRESAN (9840379058) ----- M/S.S.T.VARADARAJULU, P.GANESHAMURTHI, T.KARKKIVELAN FOR R2 DT 25/11/2019 MR.D.SATHYARAJ SPL. GOVT PLEADER FOR R1
	AND WMP 2557/2019	Stay THE GENERAL MANAGER, VS THE SPECIAL JOINT COMMISSIONER OF LABOUR, AND ANOTHER.	M/S.R.P.PRATHAP SINGH -----
	AND WMP 814/2021	Direction T.DHANARAJAN, VS THE GENERAL MANAGER, AND ANOTHER.	M/S. S.T.VARADARAJALU P.GANESHA MURTHI-MS/1361/1994 T.KARKKIVELAN -----
31	WP/7954/2019 (Labour)	THE MANAGEMENT, VS P.RAJKUMAR AND ANOTHER.	M/S.D.VENKATACHALAM ----- NOTICE SENT SERVICE AWAITED REG R2 NO APP NOT READY M/S. V.S.JAGADEESAN M. EGHAMBHARAM-MS/494/1996 E. ELANGOVAN P.KIRTHANA MAYURI FOR R1 DT 31/7/2019
	AND WMP 8559/2019	For Injunction THE MANAGEMENT, VS P.RAJKUMAR AND ANOTHER.	M/S.D.VENKATACHALAM -----
	AND WP 7958/2019 (Labour)	THE MANAGEMENT, VS V.RAJA, AND ANOTHER.	M/S.D.VENKATACHALAM ----- M/S.S.GIRIJA FOR R1 DT 29/04/2019
	AND WMP 8563/2019	For Injunction THE MANAGEMENT, VS V.RAJA, AND ANOTHER.	M/S.D.VENKATACHALAM -----
32	WP/9758/2019 (Labour)	THE MANAGING DIRECTOR VS MR.V.PALANIVEL	M/S. D.RAGHU ----- M/S.K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NAZARULLAH L.VIVEKANANDAN FOR R1 DT 07/06/2019
	AND WMP 10349/2019	For Stay THE MANAGING DIRECTOR VS MR.V.PALANIVEL	M/S.S.RAJENI RAMADASS C.P.SENTHIL SUJATHA, M.NARESH BABU C.P.SENTHIL SUJATHA,M.NARESH BABU -----
33	WP/24208/2019 (Labour)	THE MANAGEMENT OF VS T.KARUNAKARAN	M/S.T.S.GOPALAN AND CO ----- M/S.R.RAJARAM FOR R1 DT 5/11/2019
	AND WMP 1884/2020	To vacate stay T.KARUNAKARAN VS THE MANAGEMENT OF	MR.R.RAJARAM -----
	AND WMP 1886/2020	For Direction T.KARUNAKARAN VS THE MANAGEMENT OF	MR.R.RAJARAM -----
	AND WMP 20559/2020	To vacate stay T.KARUNAKARAN VS THE MANAGEMENT OF	R.RAJARAM -----
	AND WMP 20560/2020	Direction T.KARUNAKARAN VS THE MANAGEMENT OF	R.RAJARAM -----
	AND WMP 23979/2019	Stay THE MANAGEMENT OF VS T.KARUNAKARAN	M/S.T.S.GOPALAN AND CO -----

34	WP/32269/2019 (Labour)	THE MANAGING DIRECTOR, VS V.SANKARAN,	M/S. R.SARAVANAKUMAR E.VEDA BAGATH SINGH K.VIJAYARAGAVAN J.RAJA RAO (9444473314) ----- M/S.JAYARAMAN AND ASSOCIATES, M.JAYARAMAN, K.RANGESH, R.ARUL VIGNESH FOR R1 DT.09.12.2019
	AND WMP 32559/2019	For Stay THE MANAGING DIRECTOR, VS V.SANKARAN,	M/S. R.SARAVANAKUMAR E.VEDA BAGATH SINGH K.VIJAYARAGAVAN J.RAJA RAO -----
35	WP/35744/2019 (Labour)	THE MANAGEMENT VS S.RAMADASS	MR.C.S.K.SATHISH ----- M/S. R. MURALIDHARAN, S. VENKIDUSAMY FOR R1 DT 05/07/2021 PRIVATE NOTICE PERMITTED PROOF NOT FILED
	AND WMP 17071/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
	AND WMP 17072/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
	AND WMP 17073/2021	Direction S.RAMADASS VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
	AND WMP 36650/2019	Stay THE MANAGEMENT VS S.RAMADASS	M/S. S.SAIRAMAN -----
36	WP/5822/2020 (Labour)	M/S.J.B.INDUSTRIES VS JOINT COMMISSIONER OF LABOUR AND 2 OTHERS.	R.KRISHNASWAMY P.K.MOHAN VEL ----- MR. M. VENKATESH KUMAR GOVT. ADVOCATE FOR R1 & R2 PVT. NOTICE PERMITTED PROOF NOT FILED P.SRIVIDHYA, S.MAHENDRAN FOR R3 DT 27/7/2020
	AND WMP 6823/2020	Stay M/S.J.B.INDUSTRIES VS JOINT COMMISSIONER OF LABOUR AND 2 OTHERS.	R.KRISHNASWAMY P.K.MOHAN VEL -----
37	WP/6324/2020 (Labour)	T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH ----- MR.J.SATHYA NARAYANA PRASAD FOR R1 R2 NOTICE SENT SERVICE AWAITED NO.APP. NOT READY PRIVATE NOTICE IS ALSO PERMITTED. PROOF NOT FILED M/S. O.R.SANTHANA KRISHNAN-MS/328/1978, O.S.KARTHIKEYAN FOR R3 DT 19/3/2020
	AND WMP 7456/2020	Dispensed with (d.w) T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
	AND WMP 7460/2020	Interim injunction T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
	AND WMP 7463/2020	Interim directions T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 2 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM MARTIN D.THARAKAN G.SYED KALEEMULLAH -----
	AND WMP 17868/2020	Implead T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 3 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM -----
	AND WMP 17874/2020	To Amend T.N.PRASAD VS THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, AND 3 OTHERS.	M/S. M.ARAVIND SUBRAMANYAM -----

38	WP/15694/2020 (Labour)	S.SASIKUMAR (PUMP OPERATOR), AND 15 OTHERS. VS THE MANAGING DIRECTOR AND 2 OTHERS.	M/S. LAW SQUARE S.SIVAKUMAR G.P.ARIVUCHUDAR P.H.C.M.GANDHI M.KAMATCHI SUNDHARI B.HARITHA PRIYADHARSHINI ----- M/S.S.ERASKINE LEO FOR R1 DT 03.12.2020 MR. TAMILARASAN LEARNED COUNSEL TAKES NOTICE FOR R3 R2- TAPAL DUE NO APP. NOT READY
	AND WMP 19535/2020	Injunction S.SASIKUMAR (PUMP OPERATOR), AND 15 OTHERS. VS THE MANAGING DIRECTOR AND 2 OTHERS.	M/S. LAW SQUARE S.SIVAKUMAR G.P.ARIVUCHUDAR P.H.C.M.GANDHI M.KAMATCHI SUNDHARI B.HARITHA PRIYADHARSHINI -----
39	WP/17092/2020 (Labour)	THE MANAGEMENT VS P.RAJENDRAN	M/S. C.S.K.SATHISH ----- M/S. K. ARUNA GIRI, L.S.M. HASAN FIZAL, R.S. KRISHNA SWAMY FOR R1 DT 22/12/2020 PRIVATE NOTICE PERMITTED PROOF NOT FILED
	AND WMP 21158/2020	Stay THE MANAGEMENT VS P.RAJENDRAN	M/S. C.S.K.SATHISH -----
40	WP/20402/2020 (Labour)	TAMIL NADU STATE TRANSPORT EMPLOYEES FEDERATION VS GOVERNMENT OF TAMIL NADU AND 10 OTHERS.	KRISHNASWAMY R. V.AJOY KHOSE S.MANOGRAN H.NANDHINI ----- MR. V.KATHIRVELU SPL GP TAKES NOTICE FOR R1 & R2 MR. K.MOORTHY STANDING COUNSEL TAKES NOTICE FOR RR3, 4 & 5 MR. C.S.K.SATHISH STANDING COUNSEL TAKES NOTICE FOR R6 MR. A.SUNDARAVADHANAM LEARNED STANDING COUNSEL TAKES NOTICE FOR R8 MR. D.VENKATACHALAM LEARNED COUNSEL TAKES NOTICE FOR R9 M/S. D. RAGHU FOR R7,R10 & R11
	AND WMP 25181/2020	AD-INTERIM DIRECTION TAMIL NADU STATE TRANSPORT EMPLOYEES FEDERATION VS GOVERNMENT OF TAMIL NADU AND 10 OTHERS.	M/S. KRISHNASAMY R. V.AJOY KHOSE S.MANOGRAN H.NANDHINI -----
41	WP/2912/2021 (RTI)	T.N.SUBRAMANIAN, VS UNION OF INDIA AND 2 OTHERS.	M/S. M.GNANASEKAR K. SATHIYAVEL M. N. KATHIR R. KALAIYARASI D. PAVITHRA ----- M/S. VENKATASWAMY BABU, SPC FOR R1 MEMO DT 12/02/2021 R-3 THE PUBLIC INFORMATION OFFICER, PONDICHERRY AGRO SERVICE INDUSTRIES CORPORATION LTD, THATTANCHAVADI, PUDUCHERRY - 605 009. M/S. T.M. NAVEEN, G. SHABNAM, M. GOPI, A. ALFIYA FOR R2 DT 18/3/2021 PRIVATE NOTICE PERMITTED PROOF NOT FILED
42	WP/7289/2021 (Labour)	THE SUPERINTENDING ENGINEER VS THE ASSISTANT COMMISSIONER OF LABOUR AND 18 OTHERS.	T.S.GOPALAN AND COMPANY ----- M/S. V. STALIN FOR R2 TO R6, R8 TO R19 DT 31/3/2021 R-1 THE ASSISTANT COMMISSIONER OF LABOUR (ENFORCEMENT), AUTHORITY UNDER TAMIL NADU, CONFERMENT OF PERMANENT STATUS TO WORKMEN ACT, CIRCLE -II, NANDANAM, CHENNAI 600 035. R7-DECEASED
	AND WMP 7793/2021	Stay THE SUPERINTENDING ENGINEER VS THE ASSISTANT COMMISSIONER OF LABOUR AND 18 OTHERS.	T.S.GOPALAN AND COMPANY -----
	AND WMP 11817/2021	To vacate stay C.KALIDASS, AND 16 OTHERS. VS THE SUPERINTENDING ENGINEER AND 2 OTHERS.	M/S. V.STALIN -----
43	WP/9311/2021 (Labour)	MOHAMMED NAZEEM VS M/S.METROPOLITAN TRANSPORT CORPORATION, AND ANOTHER.	P.VIJENDRAN V.CHITHRA R.AMBUROSH ----- MR.K.MOORTHY FOR RESPONDENTS.
	AND WMP 9879/2021	Direction MOHAMMED NAZEEM VS M/S.METROPOLITAN TRANSPORT CORPORATION, AND ANOTHER.	P.VIJENDRAN V.CHITHRA R.AMBUROSH -----

44	WP/9313/2021 (Labour)	THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI ----- MR.V.AJOY KHOSE FOR RESPONDENTS
	AND WMP 9851/2021	Stay THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 9882/2021	Dispensed with (d.w) THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 7575/2021	To Dispense With THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 7576/2021	THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 7637/2021	To Dispense With THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WP 8450/2021 (Labour)	THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 9004/2021	Dispensed with (d.w) THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 9005/2021	Interim stay THE MANAGEMENT VS J. MOHANRAJ (RC NO. 4116), AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 10022/2021	Stay THE MANAGEMENT VS M.SATHISHKUMAR AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 7638/2021	Stay THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WP 9284/2021 (Labour)	THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WMP 9850/2021	To Dispense With THE MANAGEMENT VS L.SURESH KUMAR (RC NO.4124) AND ANOTHER.	A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----
	AND WP 7064/2021 (Labour)	THE MANAGEMENT VS C.PRADEEP AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI ----- R-2 THE ASSISTANT COMMISSIONER OF LABOUR COORNOOR, NILGIRIS DISTRICT. R1- ADDRESSEE ABSENT PVT NOTICE PERMITTED PROOF NOT FILED
	AND WP 7118/2021 (Labour)	THE MANAGEMENT VS K.PRANESH (RC NO.4109) AND ANOTHER.	M/S. A. SUNDARAVADHANAN M. ARUN A. INDUMATHI -----

AND WP 15187/2020 (Labour)	THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN AND A.INDUMATHI -----
AND WMP 18979/2020	To Dispense With THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN AND A.INDUMATHI -----
AND WMP 18980/2020	Stay THE MANAGEMENT VS R.VIVEK AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN AND A.INDUMATHI -----
45 WP/12426/2021 (Labour)	THE MANAGEMENT VS D.P.SADASIVAM AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI ----- RR1 & 2-SERVICE AWAITED
AND WMP 13213/2021	Dispensed with (d.w) THE MANAGEMENT VS D.P.SADASIVAM AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI -----
AND WMP 13214/2021	Stay THE MANAGEMENT VS D.P.SADASIVAM AND ANOTHER.	M/S. A. SUNDARAVADHANAN M.ARUN A.INDUMATHI -----
46 WP/12967/2021 (Labour)	THE MANAGING DIRECTIOR VS S.PARIMALA AND 2 OTHERS.	N.MALA G.SUDHA ----- RR1 TO 3 - SERVICE AWAITED NO APP. NOT READY
AND WP 12968/2021 (Labour)	THE MANAGING DIRECTIOR VS S.MANNANGATTY AND 2 OTHERS.	N.MALA G.SUDHA -----
AND WMP 14689/2021	Stay THE MANAGING DIRECTIOR VS S.PARIMALA AND 2 OTHERS.	N.MALA G.SUDHA -----
AND WMP 14690/2021	Stay THE MANAGING DIRECTIOR VS S.MANNANGATTY AND 2 OTHERS.	N.MALA G.SUDHA -----
47 WP/13116/2021 (Labour)	N.SELVARAJ VS THE MANAGEMENT	N.SELVARAJ S/O.NACHIMUTHU, NO.75, KAROOHUPALAYAM , AVALPUNDHURAI POST, ERODE DISTRICT K.V.SHANMUGANATHAN V.VAIJAYANTHIMALA R.M.D.NASRULLAH L.VIVEKANANDAN ----- THE MANAGEMENT TNSTC (COIMBATORE)LTD, SENNIMALAI ROAD, ERODE DISTRICT-1 MR.A. SUNDARAVADHANAN FOR RESPDTS
48 WP/13294/2021 (Labour)	THE MANAGEMENT VS D.ELUMALAI AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WP 13299/2021 (Labour)	THE MANAGEMENT VS V. ALBERT SELVARAJ AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WP 13301/2021 (Labour)	THE MANAGEMENT VS K.KUMARESAN AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WMP 14119/2021	Interim injunction THE MANAGEMENT VS D.ELUMALAI AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WMP 14120/2021	Interim injunction THE MANAGEMENT VS K. CHANDRAN AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WMP 14124/2021	Interim injunction THE MANAGEMENT VS V. ALBERT SELVARAJ AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
AND WMP 14127/2021	Interim injunction THE MANAGEMENT VS K.KUMARESAN AND ANOTHER.	M/S. K.J.SIVAKUMAR -----

AND WP 13297/2021 (Labour)	THE MANAGEMENT VS K. CHANDRAN AND ANOTHER.	M/S. K.J.SIVAKUMAR -----
49 WP/13538/2021 (Labour)	G.GOPAL VS THE EMPLOYEES COMPENSATION COMMISSIONER II/ AND 2 OTHERS.	M/S. S.V.KARTHIKEYAN R.ELIZABETH J.JAYENDRAKRISHNAN ----- MR.L.S.M.HASAN FIZAL GOVT. ADVOCATE TAKES NOTICE FOR R1 MRS.N.MALA GOVT. PLEADER (PUDUCHERRY) FOR R2 MR.R.GANESH KANNA FOR R3 PRIVATE NOTICE PERMITTED PROOF NOT FILED M/S.R.GANESH KANNA,J.MADHUMITHA FOR R3 DT 28.07.2021
50 WP/13750/2021 (Labour)	MRS.SELVAPRIYA N.P VS DEPUTY REGIONAL PROVIDENT FUND	JJR.EDWIN SANGEETHA RAJKUMAR C.SEEMON V.LALITHA KUMARI ----- M/S. R. MEENAKSHI S.C, V. MOHANA PRIYA, M. SUGANYA, A. NAMBIRAJAN FOR R1 MEMO DT 2/7/2021
51 WP/14120/2021 (Labour)	THE MANAGEMENT VS A.KANNAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 14998/2021	Interim injunction THE MANAGEMENT VS A.KANNAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
52 WP/14191/2021 (Labour)	THE MANAGEMENT VS M.SAKRAVARTHI VINAYAKA SARAVANAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- MR. S.SANTHOSHKUMAR FOR WORKMEN M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WP 14192/2021 (Labour)	THE MANAGEMENT VS S.VEERAMANIKANDAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WP 14193/2021 (Labour)	THE MANAGEMENT VS M.SENTHILKUMAR AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.S.SANTHOSH KUMAR FOR R1 DT 22.07.2021
AND WMP 15067/2021	Injunction THE MANAGEMENT VS M.SAKRAVARTHI VINAYAKA SARAVANAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15068/2021	Injunction THE MANAGEMENT VS S.VEERAMANIKANDAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15070/2021	Injunction THE MANAGEMENT VS M.SENTHILKUMAR AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
53 WP/14279/2021 (Labour)	R.MUTHURAMALINGAM VS THE MANAGEMENT	M/S. D.BHARATHY -----
54 WP/14558/2021 (Labour)	THE GENERAL MANAGER VS R.NATARAJAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN ----- M/S.V.PORKODI, G.M.XAVIER FOR R1 DT. 29/07/2021
AND WMP 15442/2021	Injunction THE GENERAL MANAGER VS R.NATARAJAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14562/2021 (Labour)	THE MANAGEMENT VS M.KALAIARASAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14563/2021 (Labour)	THE MANAGEMENT VS M.RAMAIYAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WP 14565/2021 (Labour)	THE GENERAL MANAGER VS B.GANANASEKARAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----

AND WMP 15448/2021	Injunction THE MANAGEMENT VS M.KALAIARASAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15450/2021	Injunction THE MANAGEMENT VS M.RAMAIYAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
AND WMP 15452/2021	Injunction THE GENERAL MANAGER VS B.GNANASEKARAN AND ANOTHER.	M/S. D.VENKATACHALAM L.RAMANATHAN -----
55 WP/14760/2021 (Labour)	THE PUDUCHERRY POWER CORPORATION VS THE SECRETARY TO GOVERNMENT (LABOUR) AND ANOTHER.	USHA RAMMAN R.VENKATESULU S.HARSHITHA ----- MR. G.DJEARANY GOVT. ADVOCATE (PONDY) TAKES NOTICE FOR R1 R2 - SERVICE AWAITED NO APP. NOT READY PRIVATE NOTICE PERMITTED PROOF FILED VIDE USR. NO. 25249 DT. 20/07/2021 (ONLY RECEIPT FILED)
56 WP/14797/2021 (Labour)	THE GENERAL MANAGER VS K.RAMAMOORTHY	M/S. K.J.SIVAKUMAR ----- M/S.R.MURALIDHARAN,S.VENKIDUSAMY FOR R1 DT 27.07.2021
AND WMP 15679/2021	Stay THE GENERAL MANAGER VS K.RAMAMOORTHY	M/S. K.J.SIVAKUMAR -----
AND WMP 17074/2021	Direction K.RAMAMOORTHY VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
AND WMP 17075/2021	Direction K.RAMAMOORTHY VS THE GENERAL MANAGER	R.MURALIDHARAN S.VENKIDUSAMY -----
57 WP/15233/2021 (RTI)	J.M.PRATAP VS THE CENTRAL PUBLIC INFORMATION OFFICER AND AND 2 OTHERS.	M/S. R.SANKARAPPAN ----- R1 TO 3 - NOTICE SENT SERVICE AWAITED NO APP. NOT READY PRIVATE NOTICE PERMITTED PROOF NOT FILED
58 WP/15598/2021 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
AND WMP 21856/2020	To vacate stay THE GENERAL SECRETARY VS THE MANAGEMENT AND 2 OTHERS.	R.KRISHNASWAMY V.AJAY KHOSE -----
AND WP 13727/2020 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR ----- R.KRISHNASWAMY,V.AJOY KHOSE FOR R2 DT 14.10.2020
AND WP 13731/2020 (Labour)	THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH MVVN SIVANTHY VIJAY R SEKAR ----- R.KRISHNASWAMY,V.AJOY KHOSE FOR R2 DT 14.10.2020
AND WMP 16515/2021	To Dispense With THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	M/S.FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
AND WMP 16516/2021	Stay THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND ANOTHER.	FOX MANDAL AND ASSOCIATES JOHN ZACHARIAH M.V.V.N.SIVANTHY -----
AND WMP 17066/2020	Stay THE MANAGEMENT VS GOVERNMENT OF TAMIL NADU AND	FOX MANDAL ASSOCIATES MR JOHAN ZACHARIAH

ANOTHER. MVVN SIVANTHY
VIJAY R SEKAR

AND
WMP 17070/2020 Dispensed with (d.w)
THE MANAGEMENT
VS
GOVERNMENT OF TAMIL NADU AND
ANOTHER. FOX MANDAL ASSOCIATES
MR JOHAN ZACHARIAH
MVVN SIVANTHY
VIJAY R SEKAR

AND
WMP 21394/2020 To amend the prayer
THE MANAGEMENT
VS
GOVERNMENT OF TAMIL NADU AND
ANOTHER. FOX MONDAL AND ASSOCIATES
MR JOHAN ZACHARIAH
MVVN SIVANTHY
VIJAY R SEKAR

AND
WMP 21855/2020 To vacate stay
THE GENERAL SECRETARY
VS
THE MANAGEMENT AND 2 OTHERS. M/S. KRISHNASAMY R.
V.AJAY KHOSE

FOR DISMISSAL

59 WP/13709/2005 K.MAHALINGAM M/S G.PUGAZHENTHI
(Labour) VS A.NAGARATHINAM
THE LABOUR COURT AND ANOTHER. V.SHANMUGAM

M/S J.STALIN
I.PARANTHAMEN FOR R2
R1 - LABOUR COURT

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60 WP/23532/2018 M/S.PONDICHERRY COOPERATIVE M/S.UMESH RAO
(Labour) VS M.NIRMALKUMAR
RAMESH, -----
M/S.S.MOHANKUMAR
D.PRASANA KUMAR
M.MOHAMED RIYAS
FOR R1 DT 12/03/2019

AND
WMP 28327/2018 For Stay
M/S.PONDICHERRY COOPERATIVE M/S.UMESH RAO
VS M.NIRMALKUMAR
KARTHIKEYAN, -----

AND
WP 24308/2018 M/S.PONDICHERRY COOPERATIVE M/S.UMESH RAO
(Labour) VS M.NIRMALKUMAR
KARTHIKEYAN, -----
M/S.S.MOHANKUMAR
D.PRASANA KUMAR
M.MOHAMED RIYAS
FOR R1 DT 12/03/2019

AND
WMP 27481/2018 For Stay
M/S.PONDICHERRY COOPERATIVE M/S.UMESH RAO
VS M.NIRMALKUMAR
RAMESH, -----

***** (Concluded) *****